

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

15. CA/310/2022 C.A.(CAA)/32(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022.**

NAME OF THE PARTIES: TSR DARASHAW CONSULTANTS PRIVATE LIMITED

SECTION: 230-232, Sec 234 & Rule 11 of the Companies Act, NCLT 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
30.09.2022.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/